

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 226**  
**(IB)-1065(ND)2020**

**IN THE MATTER OF:**

**M/s. Sprint Consys Private Limited** ... **Applicant/Petitioner**

**Vs.**

**Akona Engineering Private Limited** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

Mr. Prem Prakash Kanwer, Advocate for the Respondent, CS Santosh Pandey

**ORDER**

Renotify this case on 03.05.2021

  
**(T.S. SINGH)**  
**COURT OFFICER**